

placed on the Table of the House. [See Appendix VII, Annexure No. 191.]

(c) There is no proposal for the revision of fees. In respect of conditions of contract certain amendments are under consideration such as provision for re-broadcasting or relaying by foreign broadcasting organisations, mechanical reproduction and rights of concurrent publication.

#### **COCA AND CHOCOLATE INDUSTRY**

\*408. SHRI PRASADARAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) what is the annual production of coca powder and chocolate in the country; and

(b) whether any representations have been received by Government for the protection of this industry by prohibiting imports of these commodities?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR):

(a) 1953—

Cocoa powder .. 141-3 tons.

Chocolate .. 239-9 tons.

(b) Some representations were received against the import of semi-processed materials used in the manufacture of chocolates.

#### **CLOSURE OF ART SILK MILLS**

\*409. SHRI S. N. MAZUMDAR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) how many art silk manufacturing mills closed down during the last month;

(b) what is the total number of labourers rendered unemployed on account of these closures:

(c) what are the reasons for the closure of these mills; and

(d) whether any steps were taken by Government to prevent the closing down of these mills?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a), (b) and (c). In view of the levy of excise duty on art silk cloth under the Finance Bill, 1954, representations were received from various mills and their Associations stating that they would have to close down. But in so far as Government are aware, no art silk mill had actually closed down last month.

(d) Government have already announced reduction of the central excise duty on art silk cloth from one anna six pies per yard to one anna per square yard.

#### **MATCH FACTORIES**

356. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) how many 'A' type match factories in India whose production exceeds 5 lakhs gross of match boxes per annum are owned by—

(i) Indians;

(ii) foreigners; and

(iii) partly by Indians and partly by foreigners; and

(b) what is the annual production of the other types of match factories in the country?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI):

(a) (i) One.

(ii) None.

(iii) Six.

(b) It was 182,554 cases of 50 gross boxes of 60 sticks each during the year 1953.

#### **FIRMS MANUFACTURING PAINTS AND VARNISHES**

357. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the names of foreign firms in India which are manufacturing painty and varnishes: and